

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 27.01.2021  
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

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**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

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APPLICATION NUMBER :  
PETITION NUMBER : IBA/442/2020  
NAME OF THE PETITIONER(S) : Mayura's Industrial Services  
NAME OF THE RESPONDENT(S) : Shivsu Canadian Clear Waters Ltd  
UNDER SECTION : Sec 9 Rule 6 Of IBC

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**ORDER**

Mr. A.G.Sathiyarayanana, Advocate for the Petitioner and Mr. Goutham S Raman, Advocate for the Corporate Debtor are present through Video Conferencing Platform.

Ld. Advocate for the Corporate Debtor represents that in view of the copy of the Petition and typed set not being available, he is unable to file the Counter for the Corporate Debtor.

Taking into consideration the said representation, we direct the Ld. Advocate for the Petitioner at least to make it available via e-copy to the e-mail ID of the Ld. Advocate for the Corporate Debtor. To enable the same, Ld. Advocate for the Corporate Debtor will provide the e-mail ID to the Ld. Advocate for the Petitioner by today itself. Time is granted to file Counter by two (2) weeks from today.

Post this matter on **01.03.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)